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## (2024) 02 CAT CK 0003

## Central Administrative Tribunal - Allahabad Bench, Allahabad

Case No: Original Application No. 57 Of 2019

Shyama Kant Ram APPELLANT

Vs

Central Ground Water Board And

Others RESPONDENT

Date of Decision: Feb. 5, 2024

Hon'ble Judges: B.K. Shrivastava, Member J

Bench: Single Bench

Advocate: Anant Vijay, Ashish Srivastava, R.K. Srivastava

Final Decision: Dismissed

## **Judgement**

B.K. Shrivastava, Member J

1. None for the applicant.

Shri R.K. Srivastava, counsel for the respondents is present.

- 2. The case is listed for final argument, but no one is present on behalf of the applicant even in revised call.
- 3. Therefore, in the absence of applicant, O.A. No. 57/2019 is dismissed in default.